



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Legislation Section) Civil Secretariat  
Srinagar/Jammu.

Notification  
Jammu, the 15<sup>th</sup> February, 2018.

SRO 91 .-In exercise of the powers conferred under clause (b) of sub-section (2) of section 3 of the Jammu and Kashmir Legal Services Authorities Act, 1997 and in supersession of notification SRO 486 of 2014 dated 11<sup>th</sup> November, 2014, the Government, in consultation with the Hon'ble Chief Justice of the High Court of Jammu and Kashmir, hereby nominate Hon'ble Mr. Justice Ramalingam Sudhakar, Judge of the High Court as Executive Chairman of the State Legal Services Authority constituted vide notification SRO 68 of 1998 dated 18<sup>th</sup> February, 1998.

The nomination shall be for a period of three years from the date of issuance of this notification.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government.

NO: LD (Leg) 2003/63.

Dated: 15-02-2018.

Copy to the:-

1. Principal Secretary to the Hon'ble Governor.
2. All Principal Secretaries to Government.
3. Principal Secretary to the Hon'ble Chief Minister.
4. All Commissioner/Secretaries to Government.
5. Accountant General, J&K Jammu.
6. Registrar General, J&K High Court, Jammu.
7. Principal Secretary to Lord Chief Justice, High Court of J&K.
8. Member-Secretary, State Legal Services Authority.
9. Director Information, J&K Jammu.
10. Secretary to the Hon'ble Mr. Justice Ramalingam Sudhakar, Judge of the High Court.
11. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
12. Private Secretary to the Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of the Hon'ble MOS.
13. Private Secretary to the Chief Secretary.
14. Private Secretary to the Learned Advocate General, J&K for information of the Ld. Advocate General.
15. General Manager, Government Press, Jammu for publication in an extraordinary issue of Government Gazette 50 copies of the notification may kindly be furnished to this Department within two days.
16. SRO Section, Law Department.

*Achal Sethi*  
(Achal Sethi)  
Special Secretary to Government.

*On*  
15-02-2018